

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.101
C.P.(IB)/237(AHM)2023

Proceedings under Section 10 IBC

IN THE MATTER OF:

Miki Maize Milling Private Limited

.....Applicant

.....Respondent

Order delivered on: 02/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Himanshu Bhargav, Adv.
For the Respondent :

ORDER
(Hybrid Mode)

Last order dated 08.05.2024 has not been complied with. Learned counsel appearing for the applicant seeks and granted two weeks more time for compliance of the same.

Re-list on 27.09.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)